List of other stakeholders, if any (other than financial creditors and operational creditors) Category of stakehol ders (prefere nce of stakehol sharehol ication) Identification Identifi								An	nexure	·7								
Sr. No. Name of stakehol olders (prefere nee nee sharehol older s / equity sharehol der s / partners / others) The stakehol older s / partners / others The stakehol older s / partners / partners / others The stakehol older s / partners / part	Name of the Corporate Debtor: Kanoovi Foods Pvt. Ltd.								•						List of Stakeholders as on: 03.04.2021			
Sr. No. Vame of stakehol ders (preference sharehol der s / equity sharehol der s / partners / others) Identification n No. and der s / partners / others) Details of claim admitted Amou nt of claim admitted Amou nt of claim admitted Namou nt of claim admitted very lieu or e of attach nent receip dispos al very leading of the claim admitted very leading of the			List	of other	stakeho	olders, i	f any (o	ther th	an finan	cial cre	ditors a	nd oper	ational	credito		Amoun	tin Da	
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TOTA	Sr. No.	of stakeh olde	ders (prefere nce sharehol der s/ equity sharehol der s/ partners	icatio n	Date of receip	nt claime	nt of claim admitt	e of	nt covere d by lien or attach ment pendi ng dispos	er lien / attach ment remov ed? (Yes/	Amou nt covere d by guara nte	share in total amou nt of claims admitt	nt of contin gent claim	nt of any mutua l dues, that may be set	nt of claim reject	nt of claim under verific	Remarks, if any	
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